

also laid on the Table of the House. [See Appendix I, annexure No. 17].

**National Research Institute for Woollen Industry in Rajasthan**

**102. Shri P. C. Borooah:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether a National Research Institute for woollen industry is proposed to be set up in Rajasthan;

(b) if so, at what cost;

(c) whether any foreign collaboration is sought for the establishment of the Institute; and

(d) if so, from where it is forthcoming?

**The Minister of Industry (Shri Manubhai Shah):** (a) to (d). The Director General, Scientific and Industrial Research met the representatives of the Woollen Industry on the 14th March 1962 to discuss the formation of a Cooperative Research Association of the Woollen Industry. These discussions are continuing. If necessary some assistance from foreign countries would be obtained. The Institute would be located in Rajasthan.

**Area occupied by Chinese in Pak-occupied Kashmir**

**103. Shri P. C. Borooah:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that the People's China has occupied large areas of territory in the Pakistani occupied Kashmir; and

(b) if so, what is Government's reaction thereon?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** (a) The Government of India have no information to corroborate recent news reports alleging Chinese intrusion into that part of Kashmir which is under the illegal occupation of Pakistan.

(b) The State of Jammu and Kashmir, having legally acceded to the

Indian Union, forms part of Indian territory. It is obvious that the Government of India cannot recognize nor accept any variation of the traditional boundaries of Kashmir.

**Junior Staff Councils in External Affairs Ministry**

**104. Shri P. C. Borooah:** Will the Prime Minister be pleased to state:

(a) the number of recommendations made by the junior staff councils of the departments under his Ministry since the institution of these councils, year-wise;

(b) how many of them have been implemented;

(c) how many of the recommendations have been held in abeyance for more than one year; and

(d) how many have been rejected by the Departments concerned and on what grounds?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** (a) to (d). A statement is laid on the table of the House. [See Appendix I, annexure 18].

**Junior Staff Councils**

**105. Shri P. C. Borooah:** Will the Minister of Commerce and Industry be pleased to state:

(a) the number of recommendations made by the junior staff councils of the departments under his Ministry since the institution of these councils, year wise;

(b) how many of them have been implemented;

(c) how many of the recommendations have been held in abeyance for more than one year; and

(d) how many have been rejected by the Departments concerned and on what grounds?

**The Minister of Commerce and Industry (Shri K. C. Reddy):** (a) to (d): The information is being collected from the various offices under the

administrative control of this Ministry and will be laid on the Table of the House in due course.

#### Junior Staff Councils

**106. Shri P. C. Borooah:** Will the Minister of Information and Broadcasting be pleased to state:

(a) the number of recommendations made by the junior staff councils of the departments under his Ministry since the institution of these councils year-wise;

(b) how many of them have been implemented;

(c) how many of the recommendations have been held in abeyance for more than one year; and

(d) how many have been rejected by the Departments concerned and on what grounds?

**The Minister of Information and Broadcasting (Dr. Keskar):** The required information is being collected and will be laid on the table of the House shortly.

#### Junior Staff Councils

**107. Shri P. C. Borooah:** Will the Minister of Labour and Employment be pleased to state:

(a) the number of recommendations made by the junior staff councils of the departments under his Ministry since the institution of these councils year-wise;

(b) how many of them have been implemented;

(c) how many of the recommendations have been held in abeyance for more than one year; and

(d) how many have been rejected by the Departments concerned and on what grounds?

**The Deputy Minister of Labour (Shri Abid Ali) (a) to (d):** The Junior Staff Council in the Ministry was set up in 1954. The required information is not

readily available. The time and labour involved in collecting the same will not be commensurate with the object to be achieved.

#### Junior Staff Councils

**108. Shri P. C. Borooah:** Will the Minister of Planning be pleased to state:

(a) the number of recommendations made by the junior staff councils of the departments under the Planning Commission since the institution of these councils year-wise;

(b) how many of them have been implemented;

(c) how many of the recommendations have been held in abeyance for more than one year; and

(d) how many have been rejected by the Departments concerned and on what grounds?

**The Deputy Minister of Planning (Shri S. N. Mishra):**

(a)	3 in 1956
	14 in 1957
	9 in 1958
	7 in 1959
	10 in 1960
	10 in 1961

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Total 53

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(b) 38.

(c) 1.

(d) 14; particulars of the recommendations and the grounds on which they were rejected are given in the enclosed statement laid on the Table of the House. [See Appendix I annexure No. 19].

#### Junior Staff Councils

**109. Shri P. C. Borooah:** Will the Minister of Rehabilitation be pleased to state:

(a) the number of recommendations made by the junior staff councils of